

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 118  
(IB)-224(PB)/2020

**IN THE MATTER OF:**

Mr. Yatish Agarwal & anr. ...

Applicant/Petitioner

Vs

M/s. Vardhman Eststes and Developers Pvt Ltd ...  
& anr.

Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 21.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**


**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

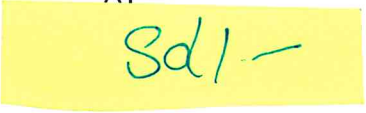
**PRESENT:**

For the Applicant : Ms. Asmita Chaudhary Mr. Upmanyu Kumar, Advs.  
For the Respondent : Mr. Prashant Katara, advocate

**ORDER**

List the matter on 02.02.2021.

  
(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

  
(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)

21.12.2020  
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